

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 103/(MAH)/2013

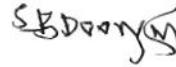
CORAM: Present: SHRI B.S.V. PRAKASH KUMAR
MEMBER (J)

SHRI V. NALLASENAPATHY
MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 16.06.2017

NAME OF THE PARTIES: M/s. General Atlantic Singapore Fund Pvt. Ltd.
V/s.
M/s. Fourcee Infrastructure Equipments Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

S. No.	NAME	DESIGNATION	SIGNATURE
54	SHERNA DONGAJI	ADVOCATE FOR PETITIONERS i/b A2B & PARTNERS	

ORDER

TCP 103/397-398/NCLT/MB/MAH/2013

The Respondent is absent. At request of the Petitioner Counsel, list this
matter on 18.7.2017.

Sd/-

V. NALLASENAPATHY
Member (Technical)

Sd/-

B.S.V. PRAKASH KUMAR
Member (Judicial)